

ITEM NO.MM-A

COURT NO.2

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.3 In
Petition(s) for Special Leave to Appeal (Civil) No(s).17402/2010

(From the judgement and order dated 06/05/2010 in LPA No. 678/2010
& SCA No. 10797/2009 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

M.C.METAL(P) LTD. Petitioner(s)

VERSUS

DISTRICT COLLECTOR ,AHMEDABAD & ORS. Respondent(s)

Date: 25/10/2010 This Petition was MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s)

Ms. Arti Singh,Adv.

For Respondent(s)

R2 Mr. Mohit Kumar Shah,Adv.

UPON hearing counsel the Court made the following

O R D E R

On mentioning, let this matter be taken on board.

Having regard to the order dated 23rd September,
2010, let I.A.3/10, filed in the Special Leave Petition
be listed on 28th October, 2010, for consideration.

(Sheetal Dhingra)

Court Master

(Veena Khera)

Court Master

[N.B.: SLP paper book may also be placed along with
I.A.3]